

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**NEW DELHI**

**Petition No. 47/RP/2022**

**Subject** : Petition seeking review under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 17 and Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the order dated 25.6.2022 in Petition No. 676/TT/2020.

**Date of Hearing** : 28.3.2023

**Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India (PGCIL)

**Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited &16 others

**Parties present** : Shri Anant K Ganesan, Advocate, PGCIL  
Ms. Surbhi Gupta, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri B.B. Rath, PGCIL  
Shri Naresh Angaru, PGCIL

**Record of Proceedings**

Learned proxy counsel for the Petitioner sought a short adjournment as the arguing counsel is not available.

2. The Commission acceded to the request of the Petitioner and adjourned the matter.
3. The Petition shall be listed for further hearing on 13.4.2023.

**By order of the Commission**

sd/-

(V. Sreenivas)  
Joint Chief (Law)

